

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)**

THE BRANCH MANAGER,  
NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

*VERSUS*

MRS. SRIJANA CHETTRI AND OTHERS

RESPONDENTS

**Date: 21.02.2025**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Thupden G. Bhutia, Advocate.

For Respondents

R-1 & R-2      Mr. Tarun Choudhary, Advocate (*through VC*).

R-3      Mr. Rahul Rathi, Advocate.  
            Ms. Lidya Pradhan, Advocate.

**ORDER**

Mr. Thupden G. Bhutia, Learned Counsel for the Applicant submits that he seeks to retire from the instant matter. He undertakes to inform the Applicant of the said development.

Respondents No.1 and 2 are represented by Learned Counsel Mr. Tarun Choudhary and Respondent No.3 by Learned Counsel Mr. Rahul Rathi today, who undertake to file Vakalatnama during the course of the day.

Considered submissions of Learned Counsel for the Applicant which are accordingly accepted. Meanwhile for the interest of justice issue Notice to the Applicant.

List on 28-03-2025.

**Judge**  
21.02.2025